

## Annexure-7

Name of the corporate debtor:

S. Kumars Limited

Date of commencement of CIRP:

18-11-22

List of creditors as on:

14-03-23

## List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditors	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	31-12-22	56492860	56492860	Unsecured	No	No	No	N/A	No	No	-	-	
2	Municipal Corporation Dewas		1443551	1443551	Unsecured	No	No	No	N/A	No	No	-	-	
3	Regional Director, ESI	06-03-23	454875	454875	Unsecured	No	No	No	N/A	No	No	-	-	
4	EPFO	23-02-23	17204773	1684079	Unsecured	No	No	No	N/A	No	No	15,520,694.00	-	
	<b>Total</b>		<b>75,596,059</b>	<b>60,075,365</b>								<b>15,520,694</b>	<b>-</b>	